1	2	3	4	5	6
25.	Marathwada	59.0	144.0	-59%	D
26.	Vidarbha	78.9	167.4	-53%	D
27.	Chhattisgarh	43.5	188.6	-77%	S
28.	Coastal Andhra Pradesh	53.9	99.5	-46%	D
29.	Telangana	65.7	135.5	-51%	D
30.	Rayalaseema	63.1	60.1	5%	Ν
31.	Tamilnadu & Pondicherry	33.7	41.6	-19%	Ν
32.	Coastal Karnataka	511.0	901.3	-43%	D
33.	N. I. Karnataka	99.5	98.3	1%	Ν
34.	S.I. Karnataka	91.2	132.4	-31%	D
35.	Kerala	432.8	678.0	-36%	D
36.	Lakshadweep	432.7	325.6	33%	E

Pending Application for Passports

609. SHRI P. RAJEEVE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a large number of passport applications are pending for more than three months in the Passport Offices located in the State of Kerala;

(b) if so, the details thereof; and

(c) the steps taken to issue passports to the applicants expeditiously?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SHASHI THAROOR): (a) No.

(b) Not applicable.

(c) The Government has taken several steps from time to time including:

- (i) special drives to eliminate pendencies,
- (ii) expediting police verification process by coordinating with Police authorities,

(iii) renewal of passports without police verification of those applicants who have clear police reports in respect of existing passports and nothing adverse against them in passport records,

(iv) issue of passports to senior citizens, Government servants and minors without police verification subject to completion of certain formalities, and

(v) holding of Passport Adalats/camps at regular intervals by Passport offices to dispose of old passport cases.